

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.425
IA/1022/ND/2024, IN IB/13/ND/2024

IN THE MATTER OF:

Creative Capital Services Limited	...	Applicant
Versus		
Alka Goyal (Akshaj Hi-Tech Infrastructure Private Limited)	...	Respondent

Under Section 95(1) of IBC, 2016.

Order delivered on 20.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Nakul Gandhi & Adv. Mujeeb
For the Respondent :

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **24.04.2024**.

Sd/-
(Court Officer)